## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. CPC. 156 of 2005 O.A. 829 of 1997

Date of order: 4.1.2007

Present

Hon'ble Mr B.V. Rao, Judicial Member Hon'ble Dr. A.R. Basu, Administrative Member

N.C. MITRA

- VS -

R. SIBDASHAN

For the Applicant

Mr. B. Chatterjee, Counsel

For the Respondents.

Mr. P.K. Arora, Counsel

Mr. A.K. Banerjee, Counsel

## ORDER

## Per Mr. B.V.Rao, JM:

Ld. Counsel for both sides are present and heard.

2. The CPC is dropped since the respondents have already complied with the order of this Tribunal by passing a reasoned and speaking order. No costs.

MEMBER(A)

MEMBER()